

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4779

ANSWERED ON:18.12.2009

NEW SYMBOL FOR INDIAN CURRENCY

Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;Hussain Shri Syed Shahnawaz;Joshi Shri Pralhad Venkatesh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the design of currency notes in the country has been leaked and fake currency notes are being supplied at large scale by international gangs;
- (b) if so, the details thereof;
- (c) the action taken by the Government so far against the Press Agencies and persons found guilty in the leaking of the design of currency notes;
- (d) whether the Government are contemplating comprehensive changes in the design of currency notes;
- (e) if so, the details thereof and disadvantages apprehended, if any; and
- (f) the remedial measures taken or proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (c): There are no inputs available to suggest leakage of design of currency notes in the country. Neighbouring country based operatives continue to be involved in the printing, infiltration and subsequent circulation of Fake Indian Currency Notes in India.
- (d) to (f) Section 25 of the RBI Act provides that the design, form and material of bank notes shall be such as may be approved by the Central Government after consideration of the recommendations made by Central Board of RBI. No recommendations regarding change of Design of currency notes have been received so far from the RBI Central Board.